THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mrs. Chandra Kala Pandey, do you still want to say something?

श्रीमती चन्द्रकला पांडेय (पश्चिमी बंगल) : यह जो संवेदत्नमक इश्यु इन्होने जो उठाया हैं उससे मैं अपने आप को संबद्घ करती हूं। मिनिस्टर साहब से आश्वसन मिल गया हैं इसलिए बहुत कुछ बोलने की जरूरत नहीं हैं। जब भी हमारे देश का कोई नेचरल केलिमटो आये तो हम सब मिलकर उसका सामना करना चाहिए और उसके प्रति संवेदना जाहिर करनी चाहिए।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mrs. Anandiben Pa-tel, do you still want to say something?

श्रीमती आनन्दीबेन जेठाभाई पटेल : (गूजरात): महोदय, जो विषय महेश्वर जी ने रखा हैं उससे मैं अपने आप को सम्बद्घ करती हूं कि केन्द्रीय सरकार से आग्रह करती हूं कि वह तुरन्त धन देकर सहायता

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): We have concluded the Zero Hour Submissions. Now message from the Lok Sabha, Secretary-General.

MESSAGE FROM THE LOK SABHA

THE APPROPRL\TION (RAILWAYS) No. 4 BILL, 1997.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lak Sabha signed by thg Secretary-General of the Lok Sabha;

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lak Sahba, I am directed to enclose the Appropriation (Railways) No. 4 Bill, 1997, as passed by Lok Sabha at its sitting held on the 12th August, 1997.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India.'

Sir, I lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN (SHRI JOHN F FERNANDES): Now we will resume the Calling Attention Motion.

SHRI ISH DUrr YADAV (Uttar Pradesh): Sir, what about Special Mentions?

THE VICE-CHAIRMAN (SHRI JOHN P. FERNANDES); We will take up the Spjcial Mentions after this, Yesterday's Calling Attention Motion is here. That is not going to be a debate today. There will be only clarifications.

श्री ईश दत्त यादव : महोदय, स्पेशल मैशन तो थोड़े ही हैं, वह तो हो जाने चाहिए।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): You please sit down. The procedure is that soon after the Question Hour we are supposed to take the Calling Attention Motion. Yesterday we had taken the time of the House. Today we have taken up the Zero Hour Submissions. Now we will take up the Calling Attention Motion. The hon. Minister is also sitting here. We will take up the Special Mentions later. Now we will resume the discussion on the Calling Attention Motion. As I have mentioned, it is not going to be a discussion as listed in the List of Business. There will only be clarifications. Now I would request Prof. Naunihal Singh to resume.

Calling Attention to matter of nrgenr PnWic Importance Power crisis in the confry-Contd.

PROF. NAUNIHAL SINGH (Uttar Pradesh): Than's you, Mr. Vice-Chairman. Yesterday I made certain observations about the acute problem rf tJoweir shortage in the country. In this very context what we have to do is to plan for efficient generation and

utilisation of, energy, prudent use of energy in industry and transport so that they don't pollute any area Of human iife, search for and research in the development of new and pollution-free sources of energy apd its commercial viability and to beening the level of pollution to five per cent to ensure that the air we breathe and the water we drink are sgie. However, it is pointed out that the cpnsumption requirement of electricity at the consumers' end will be around 622 billion kilowatt-hours by the eiid of the next 15 years. The generation requirement from utilities will be to the tune of 749 billion kilowatthours. On the supply side emphasis should be laid on increased hydel power generation. The hydel potential of the North-Eastern Region should be exploited fully. Gas-based stations cap be supplemented for peaking purposes. However, reliable gas supply has to be ensured. Availability of Reavy water should be ensured for achieving nuclear power generation targets. 'Wind energy has a potential for 20,000 megawatts and mini or micro hydel projects have a potential of 5,000 megawatts which need to be tapped. Better ways of grid integration and demand management have to be evolved. Other nonconventional energy sources photQvoltaics, ocean energy, solar energy, etc., can be economically feasible with indigenisation of technology. At the commencement of the Eighth Plan the country faced a peaking shortage of around 10 per cent, and energy shortage of around 8 per cent. Corresponding figures at the end of March 1995 were 16.5 per cent and 7.5 per cent respectively.

While supply shortages have not aggravated over the first three years of the Eighth Plan, SEB finances have been steadily deteriorating. Commercial losses which amounted to Rs. 41 billion in 1991-92 increased to Rs. 63 billion in 1994-95 which is over 50 per cent. Although coal, oil, gas, hydro£lectric potential constitute the conventional sources of electricity generation, yet coal based thermal power plants and hydro power plants have been the mainstay. It is assessed that 17 per cent of the country's hydel potential remains, as yet, unexpioit-ed. Besides, wind and solar energy are also available for tapping. A growing demand is there in the areas of agriculture. But there is a greater shortage of supply. Unless major power tariff reforms are carried out, the ilinancial problems of SEB will continue. Additions to installed capacity during the Eighth Plan were originally planned at 30,538 MW. But due to the shortfall experienced in the first three years, the actual likely capacity addition is now re-estimated at only 18023 MW including 1348 MW in the private sector. The main reasons for the shortfall are deficiencies in project management, problems related to externally aided projects, law and order problem and resource constraint. Due to this serious slippage in plant capacity addition, the shortage in peaking and energy at the end pf the Eighth Plan are projected to be as much as 29 per cent and 15 per cent respectively. Clearly there is an urgent need to accelerate private investment in power in both ihe public apd the private sectors immediately. Any further delay in clearing power projects will inffict incalculable losses in the economy.

So far as the financial performance is concerned, only 2 per cent of the SEBs of the country are expected to reach the target of ensuring a minimum return of 3 per cent of the value of fixed assets in use as specified by the Electricity (Supply) Act, 1948.

At the root of the chronic inability of SEBs to raise needed investments is the uneconomic subsidised pricing of electricity for domestic and agricultural segments.

According to provisional figures, average tariff per unit (Kwh) sold

was 132.9 paise in 1994-95 as against per unit of 159.9 paise.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Prof. Nau-iulial, you have already taken five minutes. We are not having any debate. Please conclude.

PROF. NAIJMJHAL SJNGH: In this situation I do not know what the Government is doing to solve this particular problem. But my recommendations are as follows. I hope the Minister for Power and the Government study these recommendations tlwroughly. My recommendations are: (1) Cost-based pricing for each consumer segitient in a phased manner through a 10 per cent in average tariff per anum net of inflation; (2) Independent regulation of prices with a provision for price re-foim to bg balanced by improvement in quality of service; (3) A Central Electricity Regulatory Commission outside the Government's operative control. Autonomy of regulatory agencies both at the Centre and State levels. There should be a pre-deter-mined benchmark price per unit of energy as the basis for allowing private power projects. An unambiguous political man'date to secure the target price or break off negotiations should also be there. Urgent restructuring of SEBs into compact, viable, corporate units that support the generation, transmission and distribution function should be there. There should be replacement of plant load factor, plant availability, with adoption of time and introduction of power costing. Lastly, we should evolve a mediumterm total fuel policy. Thank you.

SHRI N.K.P. SALVE (Maharashtra): Mr. Vice-chairman I crave your indulgence to permit me to clarify one issue on which the House was so much agitated some time ago. On the basis of reports in the newspapers, the House was agitated because an impression was created that Lata

Mansesljlifar, after singing Save ialtan Se Aclia was going to open a bottle some soft drink. I was myself agitated. The report was rather misleading and so was the advertisement. I ring her up immediately and said, "What is this"? Sir, she told me categorically that she was not opening any bottle either in the Central Hall or elsewhere. An entirely misleading statement had been made. But theie is one more thing I must protest agamst. My personal knowledge was that the Cultural Ministry was arranging her programme. They are monitoring the programme minute by minute. For the Minister to have saicl, that the Government had nothing to do with the programme was absolutely and utterly incorrect in my opinion. Thank you.

SHRI SHIV CHARAN SINGH (Rajasthan): In the morning itself we objected to Mr. Reddy's statement that the Government had nothing to do with this programme.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Anyway, tliis has been clarified by Mr. Salve and I thank him.

SHRI ADHIK SHIRODKAR (Maharashtra): While initiating the debate yesterday, the Hon. Member, Shri S. B. Chavan had begun in a cautious manner which was almost bordering on pessimism. Unfortunately, he did not give the figures and the figures are rather electrifying. The energy shortfall in 1992-93 in terms of million units was 8.3," in 1993-94, it was 7.4, in 1994-95, it was 7.1 and in 1995-96. it was 9.2. In the peak hour, this has gone up to 20,5, 18.3, 16.3 ending with 18.3 in 1996. The commitment is totally out of proportion as far as supply Of energy is concerned. The target was for adding 56,783 MW additional capacity in the 9th Plan. It was thought that this was being over-ambitious bordering on ridiule. Therefore, they decided on the figure, 56.650 wilHon units. Now if this has to be achieved in three years time frame, it is possible only if a miracle

takes place. It is for the Government increase power generation by adding new units. But this will take a long time. What they need to concentrate upon is a totally different field. This is with regard to transmission and distribution losses. Here it is said that, losses, percentagewise, are much higher in India than in most countries. Internationally, the transmission loss is about 10 per cent, which is acceptable. In India, the loss ranges from 12 to 15 per cent, which is considered acceptable. But actually the loss is 17.6 to 20.6 per cent. It is obvious, therefore, that this is not a case of a mere loss in transmission and distribution. This is a patent theft is going on case where rampantly in connivance with officials who for this distribution. In 19W, are responsible the Raja-dhyaksha Committee had suggested that T&D had been totally neglected and unless something was done to improve this, power generation was bound to suffer, no mitier what the capacity or what the rate of manufac-tuie was-This is a thing which has 10 be dealt with on a war-foo<^in3. Tiiis is important. Thi'. other aspect ii which possible at'.ention can be paid is regarding interlinking between the various States. It is well known that certain States have surplus of flectricity They hive no utilisation of it and certaia other States are nlways reeling undc- power crisis. In an interlink basis, if distribution is efic-cted it wiK tide over the diffi rulty and for th? time bein? attention can be paid to these things to immediately tide over the difficulty. The third thing which f would We to request the Hon. Minister through is to introduce your medium, Sir, professionalism in the Electricty Board. Anybody who is investing, whether he is a foreign national or not, will expect a certain percentage on the return of the equity. All the Fiectricty Boards, as has been stated yesterday, are in the red. The redness is caused not because enough energy is not available. It is because

of the hopeless lack of professional attitude, an attitude which has to be displayed because this is a commercial venture-. Kow this is not being attended to. These are the three points and if immediate attention is paid on a war-footing, it will go a long way in solving the crisis till the requirement of energy in the country is met aQd that will take a long tim*. So, these are the three points on which clarify. There is a Government must reference in the reply given that you have provided for Rs-200 crores for 1997-98 and the hon. Minister's Plan target requires Rs-2,28,000 crores and we are talking of Rs. 200 crores. Now this is peanuts and where we give peanuts, we attract monkeys.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALA-GH) Just a minute. Rs. 200 crores is for this year. It is an interest subsidy. It is made to^ leverage something like Rs. 2000 to Rs. 3000 crores of investment.

SHRI ADHIK SHIRODKAR: I siand corrected, if this is the correct ansr wer. But certainly this amount has to be in proportion to the requirement. There is a political adage, 'you give peanuts and you attract mon'<eys only.' Let us not do that in the Electricity Board. Let us have professionalism, let us have an interlinking of the States, let us have up-gradation of losses in transmission and lastly, as a lawyer though I don't believe in deterrent punishment as a way of stopping crime, unless very deterrent provisions are made for punishment the losses will continue to mount because what they are receiving and what they are gaining by theft in contrast is a far profitable business-Therefore, these are the four suggestions which the hon. Minister should

consider and perhaps we will go a long way. Thank you very much.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): 'Shri Gurudas Das Gupta. He is not here. Shri S. Niraikulathan. he is not there. Shri Dipankar Mukherjee.

SHRI DIPANKAR MUKHERJEE (West Bengal): How many minutes do I have?

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES); You are supposed to seek clarifications, you are not supposed to have a debate on this.

SHRI DIPANKAR MUKHERJEE; Sir, I know that. But unfortunately. I would like to point out, we have discussed this issue when this issue was raised in the Question Hour. Actually, a structured discussion was called for and the Minister was very much prepared to have discussions. Unfortunately, I feel sorry that the hon. Minister had to wait here for the last few days to make his comments by way of calrifications.

The Vice-Chiainnan (Shri Adhik Shirodkar) in the Chair.

presence bers in this House itself shows that we are not interested. It is a said reflection on how we are working because in the Question Hour, this question was there and this was treated as one of the priority questions which should be discussed in the House. But, unfortunately, there is no structured discussion. It is a Calling Attention which started at 4.00 p.m. yesterday and at 3.00 p.m. today. In these circumstances, those of us who are very much interested in discussing the power situation would not derive any satisfaction nor the Minister would because four or five questions would not clarify the doubts in the minds of people. Anyway, I have two-three clarifications to seek.

I am glad to find one thing-there is a denifite change in the approach. It is clear from the Calling Attention as well as the Annual Reports of the Ministry of Power that there is a definite change in the approach— ^from overdependence on the so-called IPPs and fast track projects to an improvement in the installed capacities. Some sort of blind capacity addition has given way to some cool thinking whereby instead of capacity addition, the focus has changed to improving thg installed capacity.

Through you, Mr. Vice-Chairman, I would like to invite the attention of the Minister to the first para of his statement wherein he said that in July, 97 the energy shortage was 8.3 per cent while the peak deficit was 14.5%. You will find one thing You yourself, Mr. here. Chairman, Sir, have pointed out just now. am talking about energy shortages from 1992--93 onwards. In 1992-93, it was 8.3 per cent. In 1993-94, it was 7.3% fn 1994-95, it was 7.1% and in 1995-96, it was 5.2%. In My, 97, it was 8.3%. If these figures are to be believed, then there has been an improvement in the power position. Similarly, in respect of peak demand shortages, from 1992-93 onwards, it was 20.9% in 1992-93. In 1993-94, it Was 18.3%. In 1994-95, it was 16 5 and in 1995-96, it was 18.3%. In th*-month of 1997, it was 14.5%. Now, if these figures are to be relied upon, then the power situation in this country has definitely improved. But if you ask the Members, if you ask the people outside, they will tell you the real position. They say, "No, the power situation has not improved; power deficit is still there." That is why I am having a little doubt about these shortage figures. How did you arrive at the shortage figures? Figures regarding availability are known because are metered. The availability figure is metered and you Icnow that this much has been generated. But, so far as the requirement figure is concerned, you would not know because it is not metered.

The requirement is what you have autitipated or estnnated. 1 want to know whether dm iiguies which you liave given for iy92-yj onwards idl todate are restricted figures, /epresen-ting restricted requirements. Wow have you anticipated or estimated the requirement? It you say that this is the requirement, then i will come lo the basic questions. How are you planning for the Ninth Five Year Han! In respect of peak demand, in 1992-y.i, it was 52,000 MW. Then, it was 54,000 MW. The ne.xt year, it was 57,000 MW. 1995-96, it was 60,000 MW. Every year, there is an increase of about 3,000 MW. If tliese shortages remain, it means that whatever demand addition has been there, that is being met with whatever we have added to the capacit. The only thing which remains unresolved will is the supply-demand gap which is already maintained. The growth IS 3,000 MW a year, if you take into account the figures for the last five years. Then, in the next five years, we have an increase of about 15,000 or 20,000 MW. But you are saying that in the next five yeais, your 56,000 requirement would be MW. Here I want to draw the attention of the House and of the Vice-Chairman. Peak demand in 1992-93 was 52,000 MW. It 60,000 MW in 1995-96. Tn went up to 1996-97, it must have been 62,000 or 64,000 MW if you consider that 3,000 MW fs the increase If this is the basis on which you have made your calculation, if you anticipating 56,000 MW in the Ninth Five Year Plan, then, what is iis basis? Is it on the basis of the Electric Power Survey? I would like to know the basis of your calculation-Kindly tell us whether the Electric Power Survey had indicated that this much would be the requirement. So-this anticipatory requirement 's 3,000 MW.

Now I comf tn my basic question. 62 000 MW is the peak demand today. In 1995-96 it was 60,000 MW. Your installed capacity is 86,000 and

odd megawatt. What is the plani availability of the nation as a whole? 1 understand it is 70%. I am not talking about the plant load factor. As a matter of fact, my suggestion to the whole House and to the Ministry is that for some years we have to forget the plant load factor business. It is a misnomer. It is a misleading figure. It is the plant availability figure wliith is more important. The plant load factor will depend on the load anci if you doir't have load in night you have to stop the plant. And that is the biggest problem. (Time bell rings) Oh! I have to stop! Just give me two or three minutes more. Sir.

THE VICE-CHAIRMAN (SHR1 ADHIK SHIRODKAR): You have already completed five minutes.

SHRI DIPANKAR MUKHERJEE: So, the whole of this idea is based on this. The demand-supply gap, which you are talking about, is based on this. You are saying that there is an increase of 2,000 MW or 3,000 MW and 86,000 MW is the capacity. If the plant availability is 70%, then your availability of power should be 60,000 and odd megawatt. What is your anticipated figure of plant availability during the next five years? If it is more than 70%, then what happens to the supply-demand gap? So, I would Tike to know the plant availability factor. And so far as the present condition is concerned, what is the difference between the supply and the demand?

My next point is about the supply-demand gap—the 56,000 MW that you are talkipg alsout. How much of this is the peaking load requirement and how much of this is the base loid requirement? If my information is correct, then out ' of 56,000 and odd megamatt 40.000 MW may be the base load and 10.000 to 12,000 MW may be the peaking load. If your pealicing shortage is more—because you are doing renovation and modemisation which is base load-then why are having this 12,000 MW Naphtha-based power plant for base load? And that too you are guarant-ing at 90% PLF. Why can't you have gas turbines if you really want to have it as a short-term measure as only a peaking load for three-four hours' running, as an open cycle g.is turbine rather than a closed gas turbine?

VICE-CHAIRMAN (SHRI THE ADHIK SHIRODKAR): Thank you. You have already exceeded seven minutes. There are fourteen names more-

SHRI DIPANKAR MUKHERJEE; I will make just two points more, Sir. So, this is regarding Naptha which is verj' costly. Now, demand management has been touched by some hon. Members but it has to be treated more seriously. What action are we taking so far as demand management is concerned in the course'of peak load chopping, that is, staggering of loads, energy audit and improvements like standardisation of pumps, etc. which are being used in agriculture?

My last question is, "when we tal'it about restructuring, what has been our experience of the Orissa model? I feel that should first be analysed before you go ' in for any drastic res tructuring of the present SEBs. Thank you. Sir, but I don't think it is enough for me.

THE VICE-CHAIRMAN (SHR1 ADHIK SHIRODKAR): Thauk you. I have before me ten more names. ST I wouRl be happy if the hon. Members confine themselves to making points only and not elucidating the points. Shri Ish Dutt Yada.

श्री ईशदत्त यादव (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष जी, देश में विघृत की समस्या गंभीर हैं और इस पर हम इस सदन में चर्चा कर रहे हैं और माननीय मंत्री जी से कुछ उत्तर भी चाहते हैं तथा स्पष्टीकरण

भी चाहते हैं कि इस गंभीर स्थिति का निराकरण कैसे होगा। बिजली आम आदमी की जिन्दगी से जुड़ी हुई हैं। इसका देश के विकास से, उघोग से, यातायात से और देश के विकास से, उघोग से, यातायात से और देश की अर्थव्यवस्था से संबंध हैं। माननीय मंत्री जी ने इस सदन में जो कल बयान दिया हैं इसके लिए मैं इनको धन्यवाद देना चाहता हूं कि इन्होने इसमें कोई चीज छुपाई नहीं हैं बल्कि बहुत स्पष्ट बयान दिया हैं। मंत्री जी के बयान से यह साफ हो जाता हैं कि देश के अनेक भागों में विघृत की बहुत जबर्दस्त कमी हैं। और आठवीं योजना में जो विघृत उत्पादन अपेक्षित था उसमें ४६ प्रतिशत की कमी आई हैं। जल-विद्यत उत्पादन में कमी आई हैं।

महोदय, मंत्री जी ने अपने बयान में एक चीज बहत अलार्मिग कहीं हैं आगामी तीन वर्षो में विद्युत संकट बढ़ेगा या हम उस के ऊपर नियंत्रण नहीं कर पाएंगे, ऐसा मुझे उन के बयान से स्पष्ट होता हैं। महोदय, इस में जो एनेक्शर लगाया हैं, उसको हिसाब से पुरे देश को 5 क्षेत्रों में बिजली के उत्पादन और वितरण के हिसाब से बांटा गया हैं। इस से ऐसा मालुम होता हैं कि प्रत्येक क्षेत्र में बिजली की कमी हैं और उत्तर प्रदेश जो कि देश का सबसे बड़ा प्रदेश हैं. अगर मंत्री जी के आंकडे सही हैं और सही होंगे इस में संदेह नहीं हैं, तो उत्तर प्रदेश में 25.3 नवल मेगावाट की कमी हैं। अब अगर स्थिति यह हैं और जैसा कि मंत्री जी कह रहे हैं कि हम उत्पादन नहीं कर पा रहे हैं, आठवीं पंचवर्षीय योजना में 46 प्रतिशत की कमी आई हैं और आगामी 3 वर्षों में विद्युत उत्पादन में सुधार होने की संभावना नहीं हैं तो यह अंत्यंत ही चिंताजनक हैं। मान्यवर, मैं समझता हूं कि देश में जो बिजली का संकट हैं या बिजली का जो अभावव हैं, इस के लिए सरकार बहुत कुछ जिम्मेदार हैं। सारी जिम्मेदारी सरकार की हैं क्योंकि मंत्री जी के बयान से भी मुझे ऐसा लगता हैं कि इस के लिए पर्याप्त बजटरी सपोर्ट नहीं मिलता हैं, पर्याप्त धन की व्यवस्था नहीं की गयी हैं,जिस से कि देश में विद्युत उत्पादन किया जा सके। यही कारण है कि देश में पांचो भागों में, जैसा कि उन्हें विद्वत के हिसाब से बांटा गया हैं, देश में विद्युत संकट विद्यमान हैं। दूसरा कारण, मैं कहना

चाहंगा कि राज्यों में विद्युत बोडर्स डि-फेक्ट हो चुके हैं। ये भ्रष्टाचार के अड्डे बने हुए हैं। महोदय, मैं अपने उत्तर प्रदेश का उदाहरण दे रहा हूं। उत्तर प्रदेश का विद्युत बोर्ड एक सफेद हाथी हैं। यहाँ जो चैयरमैन नियुक्त होता हैं, वह रिटायर्ड आदमी होता हैं और इस समय वहां जो विद्युत बोर्ड के चैयरमैन हैं वह मुख्य मंत्री के कृपा-पात्र हैं। चाहे उत्तर प्रदेश के अंदर बिजली उत्पादन हो या न हो, चाहे लोगों को बिजली मिले या न मिले कोई परवाह नहीं। महोदय, मैं आपके माध्यम से मंत्री जी से निवेदन करना चाहता हं कि हमें देश के को इन विद्युत बोर्डस का पुनर्गठन करना होगा। इन्हे स्वायत्तशासी बनाना होगा और इन्हे पूरे अधिकार देने होंगे। महोदय, तीसरा कारण, मेरी समझ में भ्रष्टाचार हैं। सरकार अगर इस पर नियंत्रण नहीं लगाएगी तो सरकार की जितनी भी योजना रहेंगी, जितना भी विघृत उत्पादन आप करेंगे, उस का सही ढंग उसे उपभोक्ता सही ढंग से इस विद्युत का लाभ नहीं उठा पाएंगे क्योंकि चाहे विद्युत विभाग हो, विद्युत बोड़स हों और चाहे प्रदेश की अन्य इकाइयां हों या बिजली की इकाइयां हों सारे के सारे भ्रष्टाचार के अड्डे बने हुए हैं। मान्यवर, आज बिजली विभाग में चाहे इंजीनियर का प्रामोशन हो या ट्रांसफर हो, मैं कोई स्पेसिफिक उदाहरण तो नहीं देना चाहता हं क्योंकि सदन में नाम लेना ठीक नहीं हैं यह सब पैसे के आधार पर हो रहा है। जब पैसे के आधार पर प्रमोशन और ट्रासंफर हो रही हो, अच्छी पोस्टिंग हो रही होती तो फिर उसमें भ्रष्टाचार तो रहेगा ही।

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR): You have made your point. Please conclude-

SHRI ISH DUTT YADAV; Sir, I will inot take more than two minutes.

आज किसान को बिजली नहीं मिल पा रही हैं. छोटे उद्योग धंधों को बिजली नहीं मिल पा रही हैं। मैं आपके माध्यम से मंत्री जी से कहना चाहूंगा कि अगर देश में कृषि का उत्पादन नहीं बढ़ेगा, किसान को सस्ती दर पर बिजली उपलब्ध नहीं कराई जाएगी तो देश का विकास रूक जाएगा। मान्यवर, आज गांवो की हालत क्या हैं? मैं गांव में रहता हं और हमारे बहुत से माननीय सदस्य गांवों में रहते हैं, वहां की हालत को जानते हैं

कि आज वहां एक घंटा या दो घंटे बिजली मिल रही हैं और कभी रात के 12 बजे तो कभी रात के 2 बजे मिल रही हैं। इसलिए में चाहुंगा कि देश में विद्युत का उत्पादन बढ़ाया जाए और विद्युत का उत्पादन बढ़ाने के बाद कृषि और छोटे उद्योग धंधों को प्राथमिकता दी जाए, क्योंकि कृषि और छोटे उद्यो धंधे ही दो ऐसे तरीके हैं जिनसे देश की अर्थव्यवस्था को ठीक किया जा सकता हैं। इसलिए कृषि और छोटे उद्योग के लिए जहां प्राथमिका दी जानी चाहिए वहीं इनको सस्ती दर पर बिजली दी जानी चाहियें। इसके साथ ही साथ मैं चाहंगा कि विद्युत विभाग में जो भ्रष्टाचार हैं, उस भ्रष्टाचार को समाप्त करने का आप हर प्रयास करें, आप दृढ इच्छाशक्ति दिखाएं तभी, जो आपने निराशा की बात कहीं हैं कि तीन वर्ष तक हमें विद्युत आपूर्ति में किनाई हैं, वह किनाई दूर हो सकती हैं।

मान्यवर, आपने मुझे इतनी गंभीर समस्या पर बोलने का मौका दिया, इसके लिए मैं आपको बहत-बहत धन्यवाद देता हं।

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR): Thank you. Mr. Yadav. Shri Chitharanjan, not here. Shri Vedprakash Goyal.

SHRI VEDPRAKASH P. GOYAL (Maharashtra): Mr. Vice-Chairman, Sir, at the outset, I share the sentiments of my technocrat colleague, Shri Mukherjee. I am sorry that on such a serious subject such a short time is being allowed. I, therefore, skip all the figures and the text which I thought I would present before the House. I will refer only to the statement of the hon. Minister.

In the beginning, the Minister has played down the gravity of the crisis-He has treated the subject just like any power shortage problem that is routinely answered in the House in response to Starred or Unstarred questions. This is a serious matter and wTien the whole country is agitated on that, it should have been treated more seriously- The reply refers to two reasons. This crisis is

a man-made crisis. It is not a natural calamity and the statement addresses itself to the hydel power non-performance. Hydel power nonperformance can be understood as that is dependent on monsoon which the planners also should take into

account when they plan the total power availability in the country. But, the main reason which has been brought out in the Performance Report of the Ministry of Power is the change of policy in 1991. At that time, if was expected that if privatisation was allowed in the sector, private industries would flock and, there'fore, the investment of the public sector could be reduced. While no steps were taken to ensure that the power generating capacity in the private sector entered the arena, the Government spending, which used to be about 20%, was reduced to 10 per cent. In fact, two things should have been dovetailed. Why was such a simple step not thought of? The result was the crisis of reduction of power generation capacity and reduction of power addition, by 48% which is a terrible thing. That has created a crisis which should have been brought out in the answer. 240 units registered themselves. There is no mechanism to see how they performed within five years. There was no monitoring mechanism. Even in case of a road accident, the police comes to help the car driver if there is a road block. Here no attempt was made to help the private entrepreneurs who were trying to come and for five years the Minister just looked on. Tlie result is that we are suffering now. There is an urgent need of in-depth study, rather I would say, inter-countries comparison. We have failed very badly in comparison to other countries who started like us in 1948. One example in China. Steps should be taken. to ensure that privatisation succeeds. My fear is that when transmission, distribution are privatised, we may

come to the same state of affairs if effective steps are not taken for their success. [Time-Bell rings] I will take two minutes. Steps should be taken to ensure that we do uot fail and the Minister may not have to come again with some miserable figures. Sir, I think the CEA is being made a scapegoat. I do not believe that CEA is the only cause. The causes are many which cannot be discussed now

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR): You have one minute left.

SHRI VEDPRAKASH P. GOYAL: The price of electricity in Stir country, the price that I pay for electricity is three to four times more than what my competitors in the world pay. In our industrial States like Maharashtra, Karnataka, Tamil Nadu and Andhra Pradesh price is 340 paise whereas in other countries it is 75 paise to one rupee per unit. There are some short-term strategies which I will not refer to because 1 do not 5cnow how much performance they would give. Lastly, I would make only one point. I do not see any longterm strategy which is mentioned here. Here it is often stated about the financial health of SEBs, private industry, etc. They have been repeated time and again. There is no mention of nuclear power which I see is the only solution for our country after 25 years or 40 years. We are talking of long-term strategies. We have to see where we are- Tehre is one project of 1000 MW, which appeared in the newspapers also, for which an agreement is likely to be entered into with Russia. I do not know what is the state of that project. We should benefit from that. We benefited a lot when we took a Canadian reactor.

It heloed the country to learn nuclear technology and become self-sufBcient. I want to make sure, and I want to enquire, whether this one

[RAJYA SABHA]

generate it, from where to bring the money, where the plant should be located, why the plant should be located there, these are all very relevant questions.

thousand MW atomic power project of the Government with Russia is coming tip or not and what additional support is going to be given to the fuclear Power Corporation. Our share is only 2.3 psr cent. How can it be increased to ten per cent in the foreseeable future? This is my next question. Than'k;

श्री संजय निरूपम (महाराष्ट्र) : मैं माननीय सदस्यों से अनुरोध करूंगा कि पहली बार आज शिरोडकर साहब चेयर पर बैठे हैं, हमें मेजे थपथपाकर इनका स्वागत करना चाहिए।

BRAHMAKUMAR (Gujarat): Mr. Vice-Chaiiman, Sir, I read carefidly the statensent of the hon. Power Minister. I feel he has tried to give a little rosy picture-But the basic diffculty is of the availability of power. The Government shall have to seriously think and take certain decisions to demarcate the responsibilites first as to what will be the responsibility of the Centre to provide power and what will be the responsibility of the State Governments and the State Electricity Boards to provide power. If the Central Government wants to assume this responsibilty, if the hon. Minister wants this responsibility, then I have nothing more to say. But, so far as I understand there is division of responsibilities. Some responsibilities have been taken over by the NTPC. the public sector and the Government companies, Otherwise, the responsibility is being carried out, as on today, by the State Electricity Boards. We should not forget that whatever is existing in this country today industry and other things — is .because of the Electricity Boards. The credit should ho given to the Electricity Bonrds. sir, everybody says.

बिजली की जरूरत हैं, मगर वह आसमान से नहीं गिरती।

bijli is to be generated. How to

The other relevant point is cost of electricity. In this countsy, every-body complains about cost. The cost Of electricity is also to be considered while taking certain decisions. One of the decisions is, the linkage of coal and transportation cost. There are Electricity Boards in the country where they are paying more for the transportation of coal than the price of coal itself. The price of coal is less and the transport cost is more. That is the position of Electricity Boards. If that will continue, the Electricity Boards' difficulties will also continue. The time has come, we have reached a point where the electricity plants, generating plants should be only at pitheads- The power can be transmitted. If coal can be transmitted why not power? There is a Power Grid Corporation, Government of India's own organisation. They are doing it for four or five paise per unit. This is what I am told. If they are doing it for four or five paise per unit as transmission cost, that is not bad. So. put the power stations at pit-heads and transfer the power wherever it is necessary throuh the Power Grid Corporation. That is very simple.

Sir, one more suggestion T would like to make- The NTPC is doing good work- The NTPC is not to distribute power. The NTPC gives straight to the Electricity Boards. Therefore, their PLF is also, natur-rdly. very high. It should be very high. I agree. But. there should be? view of the Government that the NTPC should loin a joint venture with some Electricity Board of their choice- I would not sny that we should have a joint venture with a particular Electricity Board. They may not agree. But if they agree.

they should have a joint venture for generating power and putting a plant with some Electicity Board only at pit-heads. No power station should be allowed to be located at a place 'where the fuel is not available and fuel is to be transported. What is the Fuel Policy of this Government? Let me know. I am sorry to say that even the earlier Government had no Fuel Policy. We are discussing about the Power Policy. What is the Fuel Policy? Can there be a Power Policy without a Fuel Policy? There is no Fuel Policy in the country Everything is going haphazardly. There is a cross-transportation of fuel-gas going from West to East and coal coming from East to West. That is our Fuel Policy. Nobody applies his mind.

The other thing to which I would like to draw the attention of the House is about PLF. Everybody talks about the plant load factor of the power plant and says that it is 40 per cent or 45 per cent or 50 per cent, sir, plant load factor and plant availability factor are two different things. If the NTPC is going to give power at a cheaper rate, the Electricity Boards will shut down their units or they will run at a lower rate. Therefore, the plant load factor has to be distinguished from the plant availability factor and that was not considered by so many fr-ends.

Sir, one more important point I would like to bring to your notice-The State Electricity Boards are in a poor condition. Nobody bothers about their difficulties. The State Governments are not paying their dues to the Electricity Boards. All the leaders sitting in the House, have they ever said that whatever dues the State Government have to give to the Electricity Boards have to be given? Now, there is a suggestion which has come from the Power MinistiT itself. I am vei-y happy to

say this. Let them decide, that whatever is to be paid to the Electricity Boards should be deducted from the Slate Government's money which they are going to give by way of grant or loan; whatever is due to the Power Finance Corporation or the NTPC to be paid by the Electricity Boards should be directly deducted from the State Government's money which is supposed to be given by the State Governments. Otherwise, the State Governments are never going to bother about the Electricity Boards-

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR): Mr. Bhatt, please conclude.

SHRI BRAHMAKUMAR BHATT: I am concluding. You give me only one minute- I would like to tell about the T & D losses. Everybody would Uke to beat the poor State Electricity Boards. There may be some line losses therefore high tension lines are to be laid. Nobody thinks about or talks about theft. There is theft of power on a large scale both in agriculture and in industry- If a power connection is cut off, then notes are sent by political leaders to poor State Electricity Board, "Please reconnect this particular connection". They do not bother about theft-Has any MP or MLA ever informed the State Electricity Board that theft is joing on here? ... (Interruptions) ...

THE VICE-CHATRMAN (SHRI ADHIK SHIRODKAR): Thank you, Mr- Bhatt- You have made your point.

SHRI BRAHMAKUMAR BHATT: One minute, Sir. In Gujarat, I know some Ministers in the present Government have written letters to the State Electricity Board "I have gone through the representation by such and such industrialist- There is no case of theft- Please reconnect it." They simply take the decision sitting in Sachivalaya. This is the condition

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of the State Electricity Boards. All these relevant issues have to be put together, considered and the Power Ministry will have to apply its mind to evolve a long-term policy because there will always be a demand for power supply.

THE VICE-CHAIRMAN (SHRI AIJHIK SHIRODKAR): Thank you. Mr. Bhatt. I would request the hon. Members to kindly confine themselves to the points rather than paraphrasing. Now, first I will request Mr. Jayant Malhoutra and then Mr. Durafsamy.

SHRI JAYANT KUMAR MAL-HOUTRA (Uttar Pradesh): ThaniL you, Mr. Vice-Chairman. I would talk on the subject which, 1 think, is very crucial for the development of the country. But, I would like to take a different track from what the hon. Members have taken. They are more knowledgeable. But, I would like to look at it as two types of problems. There are basically two problems. We have already an installed capacity of over 80,000 MW. We are probably short by 8 or 9 or 10 per cent, whatever the figures are. In future we may need more installations to take care of our future needs. But, the current problem, especially in the existing power plants, is that there has been laek of management or there has been very poor management. Here, I would just like to mention a few figures in support of what is happening in Uttar Pradesh. The installed capacity in Uttar Pradesh is about 6000 'MW. while they were generating 1800 MW. But, I am told that now they have gone up to 2100-2200 MW Yet, the management of the State El ctri-city Board in Uttar Pradesh is very unstable. After every three months they are changing their Chairman, Every lime someone comes, he is either inefficient or the is corrupt. He is replaced by someone else. Therefore, my suggestion is-and I would

like the hon. Minister to react—is it possible to have an Indian Power Service on the lines of our administrative services, so that we may have trained technocrats who are available at different places to improve quality of management in these State Electricity Boards? I think it is very crucial because there is no reason why we are generating 40 per cent or 50 per cent or 60 per cent when we can generate much more.

Recently, I was told in America that there is a utility owned by the Government which has a capacity of 45,000 MW and they do not have single power plant which is more recent than 25 years. The average age of these power plants is 40 years. So. it is not that they are managing only new plants. They have developed techniques to keep on power olants updated and to improve the quality (If the existing old plants. I do not see any reason why it cannot be done in this country. We have enough talent, but that talent has not been utilized. Also, like in other oublic sector companies, lack of management is prevailing in almost all our public sector electricity boards.

I further speak about Uttar Pradesh. They were talking to me that there is a shortage of funds. In a power starved State there is a question Of supply and demand. I was told that total receivables in Uttar Pradesh were Rs. 3,000 crores.

On the other hand, to modenisa 'hese bad units or poor units, they rennire Rs. 900 crorcs. I said: What

is your problem? If you have a shortage, you just take the money in advance'. I said: 'They are doing it in Maharashtra'.

Therefore, Sir, my submission is whether we can set up training institutes. Not necessary specialised

units. You have certain well-func-tioning plants, or, well-functioning State Electricity Boards, where you can bring people from the badly-managed units and see that they are trained in these places, in order to improve the management of the badly run Electricity Boards.

Sir, due to want of time, I cannot dwell at length on this issue. If these suggestions are carried out, I think we can considerably improve the power situation.

In the end, there is just one point I would like to mdke. It is that, during the past five years, the hardware for the power generating units internationally is in a buyers' market. The prices, all over the world, are 50—^60 per cent less than what they used to be. They are available freely. There is a surplus. There is no market in those coimtries. India is a potential market for these sellers. Therefore, we can get this Hardware generating sets, on our terms. I know, for instance, that if a 1 MW or a 2 MW imit is going to be put up, it is going to cost Rs. 1.6 crores per MW. Whereas, when we are talking of a 500 MW project, we talk of Rs. 4.5 crorcs per MW. I do not know why this disparity is there. You can set up a I MW or a 2 MW or a 5 MW unit at an average cost of Rs. 1.6 crores per MW.

Thank you. Sir.

SHRI V. P. DURAISAMY (Tamil Nadu) Thank you, Mr. Vice-Chair-man, Sir.

Our power generation capacity du-rinfi the Eigjith Five-Year Plan was 30,538 MW. But the actual generation was found to be just 20,730 MW. This results in power-cut to the tune of 30 per cent. In spite of this limited generation, we have been wasting a large quantity of power

through unscientific and out-moded methods of transmission and distribution. It is said that our transmission and distribution loss is 30 per cent more than what it is in the USA.

It is encouraging that the Government has set a target of 3,000 MW of power generation through renewable sources of energy during the Ninth Plan. My only concern in this regard is whether the Government would be able to attract private sector participation in this area. I say this because the private sector is more interested in the area of conventional sdttrces of energy like thermal and atomic, as they can earn more profit from these projects. I would like the hon. Minister to enlighten the House as to how he is going to mobilise resources in order to achieve the target.

Having said this, I wish to make a few points regarding the power situation in Tamil Nadu.

The hydel potential in Tamil Nadu has been fully utilised. The hydel projects have been completed. Therefore, in future, the power generation in Tamil Nadu has to be from the thermal and nuclear sources, gasbased projects, and from non-conventional sources. Any new hydel project is possible only if the surplus Waters of the west-flowing rivers of Kerala are harnessed and diverted to Tamil Nadu.

The Central Government has been silent on this matter for a long time. I would appeal to the good sense of the hon. Minister for Power to prevail upon the Water Resources Minister Tor formulating a scheme so that we could have more hydel projects in Tamil Nadu as well as in Kerala.

Sir, I am sorry to say that the National Thermal Power Corporation has been concentrating more in the North, for setting up thermal power plants. The NTPC has spent over Rs. 20,000 crores so far, with generation capacity of 15,000 MW. They are generating about 80 crore units of electricity. The NTPC has been in existence since 1975. But I do not know why it has left out Tamil Nadu. The hon. Chief Minister of Tamil Nadu has said in a meeting of the National Development Council that the Centre should assist the State in setting up coal-based power projects in Tamil' Nadu.

Sir, the last point is that the DMK Government in Tamil Nadu is providing free electricity to all farmers. This is a major reason for the Green Revolution in Tamil Nadu. Some people in Delhi have been trying to put pressure on the State not to provide free electricity to the farmers.

I wish to ask of the hon. Minister whether the loss made due to providing free electricity is not made good by the bumper crops being raised by the farmers? The agricultural income is more than the loss suffered in providing electricty. So, we must remember one thing. If electricity is not provided free to the farmers, it just the farmers who would be affected, but the whole nation will be affected.

Lastly, I will make one point. The Kodiyankulam Power Project has been hanging ever since 1988. After the fall of the USSR, the project did not move. The Government has already spent more than Rs. 5 crores on this project. This project is estimated to generate 1,000 mg. of electricity. It was said that France wanted to take up the project but that the Centre was silent.

Sir, this is my last sentence. It was said that France wanted to ta'Ke UP this Project but that the Centre was

silent- Because of the Chernobyl tragedy, the people have some apprehension about the Project. Therefore, the Government should see that the Project is completely safe.

Thank you. Sir.

SHRI JOHN F. FERNANDES (Goa): Mr. Vice-Chairman, Sir, as I have rightly mentioned from the Chair, This is not going to be a debate but only clarifications will be sought on the statement made by the hon. Minister. I do not think that I can swallow my own words now. So, I will have to be very brief.

What is ailing our economy is the poor infrastructure in our country. The prime culprit in this is the power sector. For any country to develop, industrially, the main input is power. We have seen how we have miserably failed everywhere- If we see the record of the Eighth Five-Year Plan, the target was 30 537.7 mw^ and what we actually achieved was only 16.422.6 mw. That means that our achievement is only 53.78 per cent and that there was a deficit of-46 per cent.

If any good has happened in the relation between India and Pakistan in this Golden Jubilee Year is that we are going to have power from; our neighbouring country, Pakistan- I hink- this is the only silver lining in the relation between India and Pakistan I hope that it will materialise- I think that it will be a step forward in improving the bilateral relations between these two countries. 1 am happy about that-

THE VICE-CHAIRMAN (SHRI ADHTK SHIRODKAR): I ho'-'e we are not in for a shock on that account-

SHRI JOHN F. FERNANDES: That is for the South Block to say.

We have seen the projection of the Ninth Five-Year Plan which com-pienced on the 1st of April, 195>7.

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The peak demand for the Ninth Five-year Plan is 95,757 mw. The requirement is 569.65 billion units. The estimated capacity addition be 57,737 mw. As assesed by the Planning Commission, I don't think that we will be to add 57,000 mw. What is going to be feasible is only 40.245 MW.

We have often debated this in this House-Motives have also been attributed to technocrats and bureaucrats- In case there is a shortfall. We have to rush to foreign countries, you know that we have signed a number of MOUs for Maharashtra. We have been debating that point in connection with Enron. Sir, we had also debating on the kickbacks. I do not whether there is a sabotage on the part of the bureaucracy. It can be from the technocrats and from the politicians also to see that the capacity of power in our country is sabotaged. Then you can go to the foreign countries, get the kickbacks and import the technology. The other day, when the question came up in the House. I had raised this point, because in this industry the Government gives a lot of subsidy to create infrastructure in (he country, which will reuuin in the country. But, we have also seen in this mad gold lUsh. Certain foreign companies come, not with the infrastructure, but with certain engines, where you put the expensive Naphtha, which has been subsidised. Naptha has been imported by the Government basically for the petroleum and the fertiliser sector. That is given to them at a heavily subsidised rate. Now, 25 companies within our country by 13 States are being licensed. One has been licensed by my own State. Goa. These companies have already signed MOUs with the State Governments with the understanding that the Centre would give them Naphtha at the prevailing rate i.e. the subsidised rate and not at

the market rate, because we are not selling Naphtha loose in the market. It is only being imported and transported to the public sector undertakings run by the Government. I do not know what will be the position. The other day the hon. Minister gave the reply to me that the Government will not give them subsidised Naphtha. They will have to go to the international market, where it is going to be very very expensive. If that is the case, the cost of that unit will be very high. Many of the public undertakings—for example sector Marmugao Port Trust—are sup^ posed to have a captive power unit. I do not know how they are going to do it. Will that be a coal-based unit?

while they have Now. signed a Memorandum of Understanding with those private plants and the Government withdrawing from its word, r do not know what will be the state Of these 25 units, which have signed the Memorandum Understanding with 13 States. I would like to know whether we will permit such units in the country to burn our expensive foreign exchange and take away the profit from the public and the Government. I do not thijik there is any firm policy before Government. The Planning Commission also makes its own study. Its working group has mentioned about the target and the achievement. The Planning Commission has said, they are not giving a realistic figure. These are just inflated figures. I do not know how we are going to solve this problem. We do not have a foolproof policy before the nation to solve this problem. I do not think just by opening our doors to the multinationals we will be able to solve this problem, because they will not create infrastructure for the country, wKich can be retained in the country. As I said, as fly-by-night operators, they will take the profit, their machines and wind it uP-I am told these turbines can be stored

in a garage. It you have a small garage in the backyard, you set UP that engine there, put Naptha and sell power to the Government. So, I do not know why we do not have a foolproof policy for the power sector so that whatever is created in this country can remain in this country as an infrastructure for the industry.

श्री नरेश यादव (बिहार) : उपसभाध्यक्ष महोदय, ऊर्जा की कमी पर चर्चा हो रही हैं। देश के लिए ऊर्जा आवश्यक हैं। गांव में आटे की चक्की से लेकर खेत में पानी पटाने से लेकर बड़ी-बड़ी मिलों को चलाने में ऊर्जा आवश्यक हैं। ऊर्जा के इस महत्व को देखते हुए इस सदन में चर्चा हो रही हैं। आपने मुझे इस चर्चा में हिस्सा लेने का अवसर दिया हैं, मैं आपके प्रति आभार प्रकट करता हं। चुंकि मैं बिहार से आता हं और जो कुछ समस्याएं वहां हैं, मैं सिर्फ उन्ही के बारे में अपनी चर्चा सीमित करना चाहता हूं। मैं जानना चाहता हूं। मैं जानना चाहता हूं कि केन्द्र की ओर से गत पंचवर्षीय योजना में विद्युत उत्पादन के लिए बिहार को आबंटन कितने प्रतिशत किया गया हैं? क्या यह आबंटन जनसंख्या के हिसाब से या आर्थिक पिछडेपन के हिसाब से किया गया हैं? यह बात स्पष्ट हैं कि परे देश की आबादी का 10 प्रतिशत वहां रहता हैं। साथ ही साथ, यह भी मैं बता दूं कि वहां मात्र आपने आबंटन किया हैं, भारत सरकार का जो विद्युत पर एलोकेशन हैं, उसका तीन प्रतिशत ही बिहार को दिया गया हैं।

[उपसभाध्यक्ष (श्री जान.एफ. फनीर्डिस) पीठासीन हुए]

इसलिए हम जानना चाहेंगे आप इस मामले में नौंवीं पंचवर्षीय योजना में क्या बिहार को दे रहे हैं। महोदय, मैं यह भी जानना चाहंगा कि नयी पंचवर्षीय योजना में क्या इस बात पर ध्यान रखा जाएगा कि अति पिछड़े एवं आबादी के हिसाब से दूसरे बड़े राज्य होने के हिसाब से बिहार को आबंटन दिया जाएगा। महोदय, हम सभी इस बात को मानेंगे कि विद्युत परियोजना का मुल ईधन कोयला हैं और पुरे देश में सबसे ज्यादा कोयला बिहार में खुदाई होता हैं। हम यह कहना चाहेंगे कि जो एन.टी.पी.सी. की

योजना या मेगा प्रोजेक्ट के अन्तर्गत सुपर थर्मल पावर लगाए जा रहे हों उनको कोयला क्षेत्र के आस पास ही लगाया जाए जिससे कि वहां कोयले के ट्रांसपोरटेशन में अधिक खर्च नहीं हो क्योंकि कोयले के टांसपोरटेशन में जितना खर्च हैं बिजली के ले जाने में उतना खर्च नहीं हैं। हम इस माध्यम स आपसे आग्रह करना चाहेंगे कि जहां जहां कोयले का भंडार होता हैं, जहां कोयला मिनरल या खनिज हों वहीं पर सुपर थर्मल पावर स्टेशन लगाए जाएं। इस मामले में बिहार प ज्यादा ध्यान दिया जाए जिससे कि बिजली का उत्पादन अधिक हो और हम वहां से बिजली का सम्प्रेषण या ट्रांसपोरटेशन पूरे देश में कर सके। बिहार के बारे में आपने चर्चा की थी, माननीय मंत्री महोदय ने भी की थी। बिहार के प्रति इन्होने रूचि दिखायी हैं इसलिए हम उनके प्रति आभारी हैं।

मैं यह भी कहना चाहता हूं कि एक मेगावाट में, जैसे अभी बताया गया कि चार करोड़ की लागत आती हैं, उसी तरह से अगर हम रिनोवेशन करते हैं तो मुश्किल से एक करोड़ रूपया प्रति मेगावाट के हिसाब से लागत आती हैं जैसे कि हरियाणा सरकार ने कर दिया गया हैं। रिनोवेशन करके 27 परसेंट से 80-90 परसेंट तक उत्पादन वे ले गए हैं(समय की घंटी) .. उसी तरह से हम कहना चाहेंगे कि नये नये प्लांट लगाने में काफी समय लगता हैं जो पुरनी प्लांट हैं उनका रिनोवेशन करके यथाशीघ्र उन्हें बिजली के उत्पादन में लगाएं। आपने स्वीकार किया हैं कि अभी भी बिजली की कमी पूरे देश में हैं। हम पूछना चाहेंगे कि ट्रांसिमशन और वितरण के मिसिंग लिंक को जोड़ने के लिए क्या सरकार के पास कोई योजना हैं जिससे कि हम विघत दे सकें, वह बरबाद नहीं हो सके जैसे कि कहलगांव में इसके अभाव में हम विद्युत को नहीं भेज पाते हैं क्योंकि सम्प्रेषण की उचित व्यवस्था नहीं हैं। इसलिए आपके पास इसके लिए क्या योजना हैं।

आर.ई.सी. योजना के अंतर्गत माननीय मंत्री जी ने दो दिन पहले यह बताया कि बिहार में 46-47 हजार गांवों मे विद्यतीकरण हो गया हैं। मैं स्पष्ट करना

इन्ही शब्दों के साथ आपको बहुत-बहुत धन्यवाद।

SHRI S. B. CHAVAN (Maharashtra): Mr. Vice-chairman, Sir, may I raise one point?

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Yes.

SHRI S. B. CHAVAN: Now only we have seen that the Appropriation Bill on Railways is proposed to be taien up today. I have requested the secretairy-General and also Mrs. Nataraian to have it like this. In the Business Advisory Conunittee, two hours have been allotted for the discussion. There are a number of issues which we would like to discuss on the Railways. But, after 5 o'clock, we cannot sit today. "We have a number of meetings. All of a sudden, the speaker has called a meeting and I have to Participate In that-I am soriT. I have to request them not to insist that this Appropriation Bill on Railways should be returned today. That should not be insisted upon. You have already agreed for two hours. You may have it introduced today. But the discussion can be tomorrow.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE IN THE PARLIAMENTARY MINISTRY OF (SHRIMATI **AFFAIRS** JAYAN-THI NATARAJAN): Sir, whatever the senior leader says is absolutely true. Two hours are allotted Tor it and I appreciate that he would lila to contribute to the discussion, also. The only problem is-I place it before tlie House through you, Sir-tomorrow, the Finance Bill and the Appropriation Bill have to be passed. That will be passed by the Lok Sabha and will come here tomorrow. Tomcarrow, we also have to pass the Presidential and Viee-Presidential Ordinance into a Bill. That will also come uP tomorrow. And tomorrow is the only

चाहता हूं कि मात्र 50 परसेंट से कम ही गांवो में बिहार में विद्युतीकरण का मतलब हो पाया हैं। विद्युतीकरण का मतलब हो पाया हैं। विद्युतीकरण का मतलब होता हैं पोल,तार, ट्रांसफार्मर और कनेक्शन । मैं कहना चाहूंगा कि जहां पोल हैं वहां तार नहीं हैं, जहां तार हैं वहां ट्रांसफार्मर नहीं हैं। जहां सब कुछ कंप्लीट हैं वहां कनेक्शन नहीं दिए गए हैं जिसके कारण आज 50 परसेंट से भी कम गांवों में विद्युतीकरण हो सका हैं। अतः इस हेड में आप गांवों में विद्युतीकरण करने के लिए क्या अतिरिक्त राशि बिहार को आवंटित करने जा रहे हैं जिससे कि सन् 2 हजार तक जो राज्य सरकार का फैसला हैं कि पूरे 100 परसेंट गांवों में विद्युतीकरण हो जाएगा, वह हो सके। पूरे देश में यह केवल 8 प्रदेशों में ही पूरा का पूरा हो सका हैं।

महोदय, मैं अंत में एक दो बातें कहकर समाप्त करना चाहता हूं। एक बहुत गंभीर बात हैं। राज्य सरकार का लगभग 923 करोड़ रूपया आज भारत सरकार के विभिन्न हेड़ो में बकाया पड़ा हुआ हैं। आपका भी बकाया हो सकता हैं। लेकिन आप उस बकाया पर कोई ऋण हमको नहीं दे रहे हैं। बिहार सरकार ने केन्द्र सरकार से आग्रह किया हैं कि 923 करोड़ रूपये का उन्हें यथाशीघ्र गतान करें जिससे बिहार के विद्युत बोर्ड की बकाया पड़ी हुई योजनाएं परी हो सकें।

कोयलकारों योजना के बारे में बात की गयी। जब बिहार सरकार ने सारी शर्ते आपकी मान ली हैं जो आपने कहा सारी शर्तों को मान लिया हैं ...। तब फिर आज तक कोयलकारों योजना क्यों लंबित हैं? और एक बात कह कर हम चाहेंगे कि भार सरकार ने जिस तरह महाकाल योजना को स्वीकार किया हैं उसी तरह से अगर उत्तर पूर्वी भारत में विद्युत की कमी को दूर करना चाहते हैं तो कोसी का जो ओरिजनेटिंग प्वायंट हैं वह क्षेत्र जहां से कोसी निकलती हैं बराह क्षेत्र में और वहां नेपाल सरकार से वार्ता करके हम चाहेंगे कि वहां भी एक हाइड्रो प्रोजेक्ट लगाया जाए जिससे कि बिजली संकंट दूर हो सके।

[RAJYA SABHA]

day we are left with. We have to adjorn by 6 o'clock tomorow because the Mid-Night Session will be at 12 o'clock. Unless the discussion on the Kaflway Appropriation Bill is taken lip today, it may be difficult for us to find time, for all these things, tomorrow. That is why I am pleading with Chavan Saheb to kindly allow the discussion to go on and sit late to finish it.

SHRI S. B. CHAVAN: But, after participating in the different meetings that have been fixed already, there is no possibility. It is impossible for tfs to attend those meetings and come back. That is why I am requesting the Chair to kindly consider this aspect and to see that Members are not denied their right to participate in the Railway Appropriation Bill discussion .

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I think we will not rush throughit- Let the hon. Minister come here. Let him introduce the Bill. Then I will take the sense ' of the House whether they can continue the discussion today and complete it

SHRI S. B. CHAVAN; W- have to go.

SHRIMATI JAYANTHI NATARA-TAN: I certainly see the problem. I am not at all disagreeing with you. But the issue is that we will have to pass the Bill. You have to appreciate the importance of passing the Appropriation Bill.

SHRI SB. CHAVAN: The discussion is equally important.

श्री लक्खीराम अग्रवाल (मध्य प्रदेश) : वाइस चेयरमैन साहब, रेलवे पर चर्चा कल होनी चाहिए। आज ले हो जाए, कल चर्चा हो जाएगी।

SHRIMATI JAYANTHI NATARA-JAN; I respectfully agree. My problem is this. I would request that the

others who are here can continue with this and those who want to participate tomorrow can also participate tomorrow. We will save time by that. (Interruptions),

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I think I will take the sense of the House when the Minister comes here. the Railway Minister come. (Interruptions). Now, Smt. Urmilaben Patel.

श्रीमती उर्मिला चिमनभाई पटेल : (गुजरात) : उपसभाध्यक्ष महोदय, में बहुत लंबी बात करने के बजाय प्वायंटस ही आपके सामने रखना चाहंगी। यह सब डिसकस हो गया कि 8वीं योजना में हम जितनी बिजली प्रोड्युस करना चाहते थे उतनी नहीं कर पाए। नौंवी योजना में जैसे देश का विकास बढ़ता रहता हैं, औद्योगिक विकास बढता रहता हैं, औद्योगिक विकास बढता हैं, एग्रीकल्चर में भी विकास होना हैं तो बिजली की आवश्यकता और बढ़ जाएगी। लेकिन कमनसीबी यह हैं कि एक तरफ बिजली की मांग बढती जाती हैं और दूसरी तरफ मांग के लिए जो जरूरी उत्पादन करना चाहिए वह हम नहीं कर पाते हैं। मैं मंत्री जी से यह पूछना चाहती हूं कि देश में ऐसे कितने पॉवर प्रोजेक्टस हैं जिनका काम बंद पड़ा हैं? ये पॉवर प्रोजेक्ट्स अगर समय से तैयार हो गए होते तो कितनी ज्यादा बिजली हमें मिलती और जितना बिनजरूरी खर्च हमें उस पर उठाना पड रहा हैं, वह नहीं उठना पडता। महोदय मैं यह भी पछना चाहंगी कि ये बंद पड़े हुए प्रोजेक्ट्स कब पूरे होंगे? कोई टाइमबाउंड शेड्यूल पॉवर मिनिस्टर इसके लिए दे सकते हैं? दूसरी बात मैं यह कहना चाहती हूं कि हमारे जैसे गरीब देश को सस्ती बिजली चाहिए और जब बिजली के दाम बढ़ते रहते हैं तो जिम्मेदार लोग भी एजीटेशन कर रहे हैं। ऐसे समय में अगर हमें सस्ती बिजली चाहिए तो देश में हायडल बिजली सब से सस्ती हो सकती हैं। हमारे यहां हायडल बिजली का पोटेंशियल ८४ हजार मेगावाट का हैं जिसका हम २५ परसेंट से कम यूटिलाइजेशन कर पाए हैं इसमें और बहुत सी गुंजाइश हैं। तो क्या पाँवर मिनिस्टर यह बतायेंगे कि इसे एक्स

प्लाइट करने के लिए उन्होंने क्या प्लान किया हैं और क्या इस बारे में कोई इनसेंटिब्स दिए जा रहे हैं? क्या प्राइवेट एजेंसीज के इस में शरीक होने के लिए क्या कोई खास प्रोग्राम तय किया हैं? अगर किया हैं तो वह क्या और कब उसका इम्प्लीमेंटशन करेंगे?

दूसरे जितना इर्म्पोटेंस पावर जनरेशन का हैं, उतनी ही जरूरी बात इसके ट्रांसिमशन और डिस्ट्रीब्यूशन की होती हैं, लेकिन जितना ध्यान ट्रासंमिशन और डिस्ट्रीब्युशन की ओर देना चाहिए, उतना हम नहीं देते हैं। इस का कारण यह हैं कि जो सिस्टम हैं, वह पुराना सिस्टम हैं और मॉर्डन टेक्नोलोजी का जो यूटिलाइजेशन होना चाहिए, वह हम नहीं कर पाते हैं जिस कारण इसमें जो समय-समय पर सुधार होना चाहिए वे सुधार नहीं हो सका हैं। इस वजह से हमें उस ठीक करना है तो एम.ई.बीज. को स्ट्रग्थन करना बहुत जरूरी हैं। महोदय, हम जानते हैं कि हमारे एस.ई.बीज. बैंकरप्सी के नजदीक पहुंच गए हैं। हरेक स्टेट में यह समस्या बनी हुई है। इसके लिए अगर हम एस.ई.बीज. को पावर फायनेंस कार्पोरेशन की ओर से कम सूद पर लोंग टर्मलोन देंगे तो वह रेनोवेशन और मॉडर्नाइजेशन के प्रोग्राम हाथ में ले सकते हैं और अपने सिस्टम को सुधार सकते हैं। महोदय, आज 15-16 परसेंट पर पी.एफ.सीज. लोन दे रहे हैं, अगर हम इसके 11-12 परसेंट पर दें और बीच में जो 5 परसेंट का घाटा हैं, वह घाटा देने के लिए सरकार जिम्मेदारी उठाए तो हम कम दाम में एस.ई.बीज. को पैसा दे सकेंगे और जो प्रोजेक्ट्स वह मॉडर्नाइजेशन/रेनोवेशन के देंगे उस के लिए वह खुशी से पी. एफ.सीज. के पैसे का उपयोग कर सकते हैं। आज पी.एफ.सीज. के पास पैसे पड़े हैं, स्कीम्स पड़ी हैं, लेकिन सूद के कारण उसें एस.ई.बीज. उटा नहीं पाती हैं और आयडल मनी जैसा पड़ा रहता हैं। इस संबंध में अगर कोई कार्यक्रम तय किया जाए तो ठीक रहेगा, ऐसा मैं मंत्री जी से अनुरोध करती हूं।

अंत मैं कहना चाहूंगी कि हमारे यहां कोई निश्चित, सुसंगठित और सुसंकलित फ्यूअल पॉलिसी नहीं हैं। डिपार्टमेंट्स के बीच में कोई कोआंर्डिनेशन नहीं हैं। एक तरफ कोल डिपार्टमेंट हैं, दूसरी तरफ पेट्रालियम, तीसरी तरफ रेलवे और चौथी तरफ पावर मिनिस्ट्री हैं। इन सबके बीच-बीच में जो कोआर्डिनेश होना चाहिए. वह कोआर्डिनेशन नहीं होता हैं। परिणामस्वरूप जब कोल मिलता हैं तो रेक्स नहीं मिलते हैं, जब रेक्स अवेलेबल होते हैं तो कोल नहीं होता हैं। ऑइल गुजरात में होता हैं और नार्दन स्टेट्स को पाइप लाइसं से दिया जाता हैं और गुजरात महाराष्ट्र या राजस्थान को थर्मल पावर प्रोजेक्ट के लिए बिहार या मध्य प्रदेश से कोयला लेना पडता हैं। तो यह स्थिति हैं कि ज्यादा समय की बर्बादी होती हैं, पैसे की बर्बादी होती हैं, ज्यादा साधनों की बर्बादी होती हैं और टैरिफ का खर्च होता है, बीच में कोयला चोरी होने की भी पूरी गुंजाइश रहती हैं। जहां पर कोयला मिलता हैं, अगर वहीं पर थर्मल पावर प्लांट हों और जहां पर आयल मिलता हैं, वहां पर आयल के पॉवर प्रोजेक्टस हों, जहां पर गैस मिलता हैं, वहां गैस के प्रोजेक्टस हों और पॉवर का अगर सही टांसिमशन किया जाए तो इसमें समय की, एनर्जी की, पैसे की बचत होगी। मैं जानना चाहती हं कि क्या सरकार इसके बारे में सोचेगी, क्या प्लानिंग कर रहे हैं मंत्री जी, अगर वे बताएं तो ठीक रहेगा।

में आपको एक उदाहरण देकर बताना चाहती हूं और फिर अपना भाषण समाप्त करूंगी। जैसे मैंने यहां भी रेज किया था और न्यूज पेपर्स में भी आया कि गुजरात में चार जगहों पर गैस प्वाइंट्स मिले हैं। इनमें से 22 लाख टन गैस यूटिलाइजेशन के लिए बनाई गई हैं, एच.बी.जे. पाइपलाइन में डाली गई, वह उत्तर प्रदेश में जाती हैं। पहले भी जब यहां हजीरा हैं, गंधार हैं, पीपाधाप है, इन पॉवर प्रोजेक्ट्स को गैस नहीं दिया जाता हैं और गैस उत्तर प्रदेश चली जाती हैं। तो लोगों के दिमाग में स्वाभाविक तोर पर यह आएगा कि जो यहां होता हैं, उसको वहां भेजने में इसमें क्या फाइनेंशियल वाइब्लिटी आ जाती हैं, क्या बैटर, चीपर

वहां पर बिजली उत्पन्न होती हैं, तो ये सब कटेंटस भी इसमें पड़े हैं,तो इनके बारे में भी सोचा जाए और निश्चित पालिसी तय करके पुरे देश की पावर प्रोडक्शन प्लानिंग, पावर जनरेशन प्लानिंग इस तरह से बनाई जाए और ट्रांसिमशन व डिस्ट्रिब्यूशन लाइन पावर ग्रिंड के जरिए ऐसे की जाएं जिससे कि हम हर स्टेट को उसको जरूरियत के मृताबिक बिजली दें सकें।

आज परिस्थिति यह हैं कि इस्टर्न स्टेटस में पावर उपलब्ध हैं और हम वेस्टर्न स्टेटस को नहीं दे पाते, सदन स्टेटस को नहीं दे पाते। अगर प्रापॅर पॉवर डिस्ट्रब्यूशन सिस्टम डेवलप किया जाएगा तो जो सरप्लस पावर हैं, उसका भी हम युटिलाइजेशन कर सकेंगे।

तो मैंने यह दो-चार मुद्दे आपके जरिए विचार के लिए रखे हैं और मैं समझती हं कि मंत्री जी इनका जवाब देंगे। आपने मुझे बोलने का मौका दिया, उसके लिए बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Now I will call Mr. Parag Chalilia. Just one Minute. The Railway Minister wants to say something.

रेल मंत्री (श्री राम विलास पासवान) : सर, मैं जानना चाहता हूं कि रेलवे एप्रोप्रिएशन बिल पर चर्चा आज होगी या कल?

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Hon, Minister, there is a suggestion that certain Members want to speak. They are not here, for example, Chavan Sahib. We will have it tomorrow. You can move the Bill today. If there is time we can resimie the debate or we can discuss it tomorrow. {Interruptions)... The hon. Minister has some other engagement. He is taking the permissaoi[^] of the Chair to move the Bill. We can discuss \i tomorrow. He has a meeting. He has to go.. He can move it today. We can discuss It tomorrow.

THE APPROPRIATION (RAILWAYS) No. 4 BILL, 1997

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): Mr. Vice-Chairman, Sir, I beg to move:

> 'That the Bill to authorise payment and appropriation of certain fur ther sums from and out of the CooiOiiuateu Funa oi India lor the services bf the financial year 1997-98 for the purposes Railways, as passed by the LoJc Sabha, be taken into consideration."

The question was proposed.

THE VICE-CHAIRMAN (SHRI JOHN F. FERN ANDES): I think we can debate tomorrow.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION ' AND THE MINISTER OF STATE IN THE MINISTRY OF PARLL^NT- ARY AFFAIRS (SHRIMATI AYAN- THI NATARAJAN); Sir, I seek your indulgence. The Minister has agreed be- cause the hen, Chavan Sahib is parti- cnlar. I would like the House to conSi- der all the three Bilb, the Appropriation (Railways) No. 4 Bill, the General Budget Appropriation Bill and the Presidential and Vice-Presidential Elections Bill. Could you please mention that we have to pass the three Bills tomorrow? The Members should co-operate with minimum discussion. THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I cannot give amy direction to the House. It is for the HouSe to decide.

SHRIMATI **JAYANTHI** NATARA JAN: I am only asking you, Sir, convey to the Members.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): They will be p if the House so desires. Without putting any pre-condition on your salaries and allowances we can pass these Bills. That is the assurance which the Minister is asking for. {Interruptions)..